D.S.G. for Grants

360

|  |         |       |   |    |    |    |    |    | •         |            |
|--|---------|-------|---|----|----|----|----|----|-----------|------------|
| I  |         |       |   |    |    |    |    |    | 2         | 3          |
| 11 Treasury and Accounts Administration .  |         |       |   |    |    |    |    |    | 86,000    |            |
| 12-Police                                  |         |       |   |    |    |    |    |    | 5,92,000  |            |
| 16-Retirement Benef                        | its .   |       |   |    |    |    |    |    | 3,88,000  |            |
| 17-Public Works .                          |         |       |   |    |    |    |    |    | 25,00,000 | 3,83,000   |
| 18-Education                               |         |       |   |    |    |    |    |    | 21.84,000 |            |
| 19-Medical                                 |         |       |   |    |    |    |    |    | 6,23.000  |            |
| 20-Information and Publicity               |         |       |   |    |    |    |    |    | 1,21,000  |            |
| 21-Labout and Empl                         | ov nien | ١.    |   |    |    |    |    |    | 1.16.000  |            |
| 22-Social Welfare .                        |         |       |   |    |    |    |    |    | 6,07,000  | 75,000     |
| 23-Co-operation .                          |         |       |   |    |    |    |    |    |           | 37,53,000  |
| 24-Miscellaneous General Economic Services |         |       |   |    |    |    |    |    | 15,000    | ****       |
| 25-Aguculture .                            |         |       |   |    |    |    |    |    | 2 43,009  | 5,60,000   |
| 26-Animal Husbands                         | ry .    |       |   |    |    |    |    |    |           | 11,27,000  |
| 27-Fisherics                               |         |       |   |    |    |    |    |    | 12,33,000 |            |
| 28-Community Development                   |         |       |   |    |    | ·  |    |    | 11,66,000 | 1,35,000   |
| 29-Industries.                             |         |       |   |    |    |    | Ċ  | Ċ  | 52,000    | 10,37,000  |
| 30-Food and Nutrit                         | ion     |       |   |    |    |    |    |    | 27,010    |            |
| 31-Electricity                             |         |       |   | ٠. | ٠. | ٠. | ٠. | ٠. | 25.21.000 | 51,35,000  |
| 32-Port and Pilotage                       | • .     |       | _ |    |    |    |    | :  | 8,000     | 3.333440   |
| 33-Loans to Govern                         | -       | cıvan | - | :  | Ċ  |    | :  |    |           | 75.49,000  |
| ,,   |         | /     |   | •  | •  | •  | •  | •  | •         | 13.49, 700 |

#### 15.24 hrs.

## PONDICHERRY APPROPRIATION (VOTE ON ACCOUNT) BILL\* 1979.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): I beg to move for leave to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the Union territtory of Pondicherry for the services of a part of the financial year 1979-80.

### MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the Union territory of Pondicherry for the services of a part of the financial year 1979-80."

The motion was adopted.

SHRI SATISH AGARWAL: I introduce+ the Bill.

# PONDICHERRY APPROPRIATION Bill\*, 1979

THE MINISTER OF STAE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the Union territory of Pondicherry for the services of the financial year 1978-79.

#### MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the Union territory of Pondicherry for the services of the financial year 1978-79"

The motion was adopted.

SHRI SATISH AGARWAL: I introduce the Bill.

<sup>\*</sup>Published in Gazette of India Extraordinary Part II Section 2, dated 23-3-79.

Introduced with the recommendation of the President.